National Company Law Tribunal Allahabad Bench

CPNO. (IB) 10/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 17.11.2017**

NAME OF THE COMPANY: Sustendard Tstading Us. J.K Jute milla L7d

SECTION OF THE COMPANIES ACT/I & B CODE:

SI. NO. Name Designation Representation

1. Virrayak Withal Advocate Petitioner

2. Jahanger traider Advocate Representation Signature

CP NO.(IB)10/ALD/2017

Sh. Vinayak Mittal, Advocate for the Operational Creditor. Sh. Jahangir Haider, Advocate for the Corporate Debtor.

The present petition is filed as Misc. Application No.205 of 2017 in CP No.(IB)10/ALD/2017 under Section 9 of the I & B Code, 2016, seeking for restoration of the main application, in view of the Hon'ble Supreme Court's decision dated 19.09.2017. A copy of the petition is provided to the Corporate Debtor's Company.

The case is fixed for filing reply. The matter be listed on 1st December, 2017.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturveai, Member (Judicial)